SUPREME COURT OF INDIA
(Admn.I Section)

No. F.61/2007-SCA(I)
Dated: February 5, 2010

OFFICE ORDER

The Hon'ble the Chief Justice of India has been pleased to implement the revised pay structure of Grade Pay of Rs.4600/- in respect of concerned categories of Senior Personal Assistant, Assistant Accounts Officer, Assistant Librarian, Proof Reader and Building Supervisor of this Registry that existed in the pre-revised scale of Rs.6500-10500/- as on 1-1-2006, which were granted the Grade Pay of Rs.4200/- with effect from 1-1-2006 in terms of instructions contained in the Office Memorandum dated 13-11-2009 of Ministry of Finance (Department of Expenditure).

Accordingly, necessary amendments have been carried out in the Resolution dated 13-9-2008 vide Notification dated 15-1-2010 published in the Gazette of India which is available on Supreme Court website www.supremecourtofindia.nic.in for information of all concerned.

(V.K. Yadav)
Additional Registrar(Admn.I)

Copy to:

All concerned.
SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 15th January, 2010

The following amendment to the Resolution No. F. 34/2008-SCA(I) dated 13-9-2008 is hereby made :-

(1) Sl. No. 9 which relates to the pre-revised scale of Rs. 6500-200-10500 of Statement No. 1 of Part A of Annexure I shall be amended as under:

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Existing scale of pay</th>
<th>Revised pay structure</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>Pay Band</td>
<td>Corresponding Pay Band</td>
</tr>
<tr>
<td>1</td>
<td>6500-200-10500</td>
<td>PB-2</td>
</tr>
</tbody>
</table>

By Order and under the authority of Chief Justice of India.

V. K. YADAV, Addl. Registrar (Admin. I)